

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) The information is being collected and will be laid on the Table of the House.

**ILL-equipped hospitals**

277. SHRI B. LINGAIAH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government and private-run hospitals are unprepared for natural disasters like the recent one in Chennai floods, if so, the details thereof and reasons therefor; and

(b) whether it is also a fact that hospitals including primary health centres are not equipped with properly trained staff, adequate machines to help the victims, lack of medicines and poor sanitary conditions, if so, the details thereof and steps taken/being taken to equip the hospitals to face any untoward incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) As per constitutional provisions, Health is a State subject. Government of India provides technical and financial support and training to health functionaries of State Government for effective containment and management of any disease outbreak and natural disasters. The Government of India also provides regular financial and technical support to the State Governments under National Health Mission (NHM) and various other Tertiary sector schemes for strengthening of healthcare infrastructure in the States/UTs including procurement of medical equipments.

**Working conditions of new AIIMS**

278. SHRI BINOY VISWAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the facilities available in the new AIIMS are inadequate when compared to the number of patients coming on daily basis;

(b) if so, the details of the amount spent on improvements of facilities, maintenance and construction of new buildings in the All India Institute of Medical Sciences during the last three years, State-wise;